

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No.859/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company		Raj Shekhar Agarwal & Anr. -Vs- Pragati 47 Development Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	Sri SANJAY GINODIA, Advocate	for Respondent nos.	<i>S.P.</i> 12/7/17
2.	Sri. SUSHOVIT DUTT MAJUMDER, Advocate	6, 7 and 15 AMIF(India) LD	

ORDER

Nobody appeared from petitioners' side. Ld. Counsels for the respondent nos. 6, 7 and 15 are present.

Ld. Counsel for the respondents has informed that one connected case is in Bench No. 2. He submitted that Presiding Officer of Bench No.2 has passed the order that C.P.No. 509/2010 (Partho Ghosh & Anr. – versus - Pragati 47 Development & Ors.) be transferred to Bench No. 1 so, that both the matter can be heard together.

List the matter on 25/08/2017.

(Vijai Pratap Singh)
Member (J)